## Govt. of National Capital Territory of Delhi Office of the Commissioner Food Supplies and Consumer Affairs K-Block, Vikas Bhawan, I.P. Estate, New Delhi – 110002 (Coordination Branch)

e-mail:-fsocoordination@gmail.com

File No. F.3(11)/DLA/Coord/F&S/2022/049

Date: 25.03.2022

To

The Dy. Secretary (Question Branch), Delhi Legislative Assembly, Old Secretariat, Delhi-54

Sub: - Delhi Legislative Assembly Starred Question No. **31** asked by **Shri Jai Bhagwan, MLA** due for answer on 28/03/2022.

Sir,

With Reference to above cited subject, I am directed to forward herewith 100 copies of reply of the above question, duly authenticated by the Competent Authority.

Yours faithfully,

(Rajesh Ahuja) Asstt. Commissioner, F&S

File No. F.3(11)/DLA/Coord/F&S/2022 (C49

Date: - 25.03.2022

Copy for information:

Director, Directorate of Information and Publicity, Government of NCT of Delhi, Old Secretariat Delhi along with 150 copies of the reply of above referred DLA Starred question of distribution of the House.

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## विभाग का नाम:- खाद्य एवं आपूर्ति विभाग का पता:- के-ब्लॉक विकास भवन, आईपी इस्टेट नई दिल्ली-110002

तारांकित प्रश्न संख्या: 31 दिनांक: 28.03.2022

प्रश्नकर्ता का नाम: श्री जय भगवान

क्या उपमुख्यमंत्री/ मंत्री यह बताने की कृपा करें कि:

क्या उपमुख्यमत्रा/ मत्रा यह बतान की कृपा कर कि:				
দ্বশ্ব	उत्तर			
(क) राशन कार्डों के सत्यापन व उनकी संख्या में वृद्धि के संदर्भ में सरकार द्वारा उठाए जाने वाले कदम;	राशन कार्ड का सत्यापन e-PoS प्रणाली द्वारा वितरण से सुनिश्चित किया जाता है जिससे कि वास्तविक लाभार्थी को ही राशन दिया जा सके I विभाग ने पत्र दिनांक 31/12/2020 के माध्यम से Ministry of Consumer Affairs Food and Public Distribution, GOI से अनुरोध किया था कि दिल्ली में लाभार्थियों की सीमा सीमा बढ़ाई जाए। पत्र दिनांक 18.01.2021 द्वारा प्राप्त उत्तर के अनुसार, भारत सरकार ने सीमा बढ़ाने के लिए जीएनसीटीडी के अनुरोध से सहमति नहीं जताई है। (प्रतिलिपि संलग्न-Annexure-I)			
(ख) गरीबी रेखा से ऊपर वाले व्यक्तियों के राशन कार्ड रद्द किए जाने हेतु अपनाई जाने वाली प्रक्रिया; और	राष्ट्रिय खाद्य सुरक्षा अधिनियम, 2013 के अतर्गत एपीएल श्रेणी के कार्ड बनाने का कोई प्रावधान नहीं है यद्यपि समय समय पर अयोग्यता की विशिष्ट शिकायत पर कार्यवाही की जाती है।			
(ग) गैर पीडीएस कार्ड धारकों को राशन का कोटा बढ़ाए जाने हेतु उठाए जाने वाले कदम?	दिल्ली मंत्रिमंडल ने राष्ट्रिय खाद्य सुरक्षा के अंतर्गत राशन की पात्रता की तर्ज पर गैर - पी डी एस के अंतर्गत राशन का कोटा कोरोना काल तक मंजूर किया है।			

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GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF FOOD SUPPLIES & CONSUMER AFFAIRS K'BLOCK: VIKAS BHAWAN: I. P. ESTATE: NEW DELHI – 110002 (DISTRIBUTION BRANCH)

No.F.15(1)/CFS/Dist/2020-21/3779-3785

Dated: 31/12/2020

To.

Director (NFSA)

Department of Food & Public Distribution
Ministry of Consumer Affairs, Food & Public Distribution

Govt. of India

Krishi Bhawan, New Delhi

Sub: Request to increase threshold limit of 72.77.995 beneficiaries in r/o NCT of Delhi under NFSA.

Sir,

I am directed to inform herewith that as per latest allocation of Wheat and Rice (NFSA) made by the Department of GNCT of Delhi for the month of February, 2021 (copy of allocation letter dated 23/12/2020 enclosed herewith), the threshold limit of 72.77.995 beneficiaries. fixed as per NFS Act, 2013 in respect of NCT of Delhi has been reached. However, presently, approx 2.59 lakhs applications consisting of 7.45 lakhs beneficiaries are pending for verification/approval with the Department and these applications could not be included in future allocation as the threshold limit has already been exhausted. These applicants, who are in need of subsidized ration, are resorting to representations/complaints/grievances at various forum/levels for getting their ration card approved.

In view of the above, it is kindly requested that the threshold limit of 72,77,995 may be increased for Delhi in larger public interest.

Yours faithfully,

Encl:- As above

(Desh Raj Singh)
Asstt. Comm.(Distribution)
Dated: 3 (12 | 2020

No.F.15(1)/CFS/Dist/2020-21/3779-3785 Copy to:-

- 1. Secretary to Hon'ble Minister, F&S
- 2. PS to Commissioner-cum-Secretary, F&S
- 3. OSD to CMD, DSCSC Ltd.
- 4. General Manager (Delhi region), FCI, Regional Office, FCI, New Delhi
- 5. PA to Additional Commissioner, F&S
- 6. PA to Joint Commissioner, F&S

Asstt. Comm.(Distribution)

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## No.1/Delhi/2015-NFSA/323701

Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Food and Public Distribution (NFSA Division)

> Room No. 459, Krishi Bhawan, New Delhi-110001 Dated: 18.01.2021

Τo

Secretary-cum-Commissioner, Department of Food & Civil Supplies and Consumer Affairs. Government of NCT of Delhi, Vikas Bhawan, K-Block, New Delhi-110002

Subject: Request to increase threshold limit of,7277995 beneficiaries in r/o NCT of Delhi under NFSA- regarding.

Madam/Sir.

Please refer to your office letter No. F.15(1)/CFS/Dist/2020-21/3779-3785 duted 31.12.2020 regarding enhancement of coverage under the National Food Security Act. 2013.

- The request of the GNCTD has been examined and it is informed that-2.
- (i) Using the 2011-12 NSSO Households Consumption Expenditure Survey data, then Planning Commission (Now NITI Aayog) has determined State/UT-wise percentage coverage. The coverage so determined for NCT of Delhi is 37.69% of the rural and 43.59% of the urban population which, at Census, 2011 population, comes to 7277995 persons. The GNCT of Delhi is entitled to 573125 MT of foodgrains per annum (47760.417 MTs per month) including 117629 MTs per annum (9802.42 MTs per month) as "tide over".

As the principle for determination of coverage under the Act is uniformly applicable to all the States/UTs, the request for enhancement of coverage may not be agreed to. However, in case of any requirement of foodgrains beyond the entitled quantity under NFSA, the same may be considered for allocation at economic cost or the State Government could procure foodgrains under the Open Market Sale Scheme or could also develop its own scheme, if considered necessary, for structured distribution to beneficiaries, out of its own resources.

(ii) Further, at present, 375727.50 MTs of foodgrains are being allocated to GNCT of Delhi for 7273324 beneficiaries. The GNCTD is yet to identify 4671 beneficiaries to reach the ceiling determined under the Act. It is, therefore requested to submit proposal to this Department for revision in allocation of foodgrains upto the ceiling. The proposal should inter-alia include the following information:

Scanned with CamScanner

Category of households  Number of households	Number of households/ persons within the ceiling determined under NFSA		Foodgrains requirement	as per
	Households	D	entitlement	01
	itodscholds	Persons .	beneficiaries the Act	under
AAY .				
PHH				
Total (NFSA)				
Tide Over, if any				
G. Total				
(NFSA + Tide Over)		¥		

3. The proposal for revision in allocation of foodgrains may also be emailed to monika.singh@gov.in and abhay.fpd@nic.in

Yours Sincerely.

(Dr. Monika Singh) Joint Director (NFSA & NAC)

Tele: 011-23388746

Email: monika.singh@gov.in